## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.224/2017	-	Admission	252(3)	Time Express(India) Private Limited Vs ROC

GNATURE	SIGN	RESENTATION TO WHOM	NAME (IN CAPITAL)  & PHONE NUMBER RE	SL. NO.
dilo	600	Peritimen   Applicant	GOURI SHANKER MISHRA, DCS	\
<b>)</b> .	A	to -	Ginludu Mumapis	
5	A	to-	Binludu Jumapis 99720 92206,	

## ORDER

Matter is listed today for admission. PCS for Petitioner is present. He is directed to file balance sheet for the financial year 2016-17. Meanwhile, issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. List it on 09/01/2018.

Member (T)

Member (J)